## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No. 13(kol)/2008

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th October 2017, 10.30 A.M.

Name of the Company Under Section		Sushma Bajoria & AnrVersus- Binaguri Investments Pvt. Ltd & Ors 397/398		
1		HA AGARWALL	Petitions V	
2.1	MR. NIRMAL MR. DIBANA	YA DASGUPTA, TH DEY, Adv.	Adre. of Respondent	Nos. 1, 229
3.1	MR. J. PATA	VAZK, P.C.S.		a days

Ld. Counsel for the petitioners and the respondent nos. 1, 2 and 2017 - are present.

Both the parties are directed to file written submissions within 3 weeks with a copy in advance to opposite parties.

ORDER

Respondents have filed an I.A. Petitioners may file the reply against the I.A. within 2 weeks and thereafter rejoinder, if any, may be filed within 2 weeks.

List on 28/11/2017 along with I.A. for arguments.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh)

Member (J)